

bad, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8094/74].

REPORT ON FATAL ACCIDENT AT BASSI
MEO STONE MINE IN GURGAON DISTRICT

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI
BALGOVIND VERMA): I beg to lay
on the Table a copy of the Report
(Hindi and English versions) on fatal
accident on the 26th January, 1974 at
Bassi Meo Stone Mine in village
Ghatta Bassi Meo, Tehsil Ferozepur
Jhirka (Distt. Gurgaon). [Placed in
Library... See No. LT--8095/74.]

NOTIFICATION UNDER CENTRAL EXCISE
RULES, 1944

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
K. R. GANESH): I beg to lay on the
Table a copy of Notification No.
G.S.R. 345(E) (Hindi and English
versions) published in Gazette of
India dated the 1st of August, 1974
issued under sub-rule (3) of rule 224
of the Central Excise Rules, 1944.
[Placed in Library. See No. LT-
8096/74.]

12.29 hrs.

CALLING ATTENTION TO MAT-
TER OF URGENT PUBLIC IM-
PORTANCE

REPORTED ATTACK BY UNDERGROUND
NAGAS ON POLICE PERSONNEL

SHRI D. K. PANDA (Bhanja-
nagar): I call the attention of the
Minister of Home Affairs to the fol-
lowing matter of urgent public im-
portance and request that he may
make a statement thereon:

The reported attack by under-
ground Nagas armed with

automatic weapons near Chi-
shilimi the lower Sema area
on the camp of the Fifth Bat-
talion killing 11 policemen.

THE MINISTER OF HOME AF-
FAIRS (SHRI UMA SHANKAR DIK-
SHIT): Sir, according to prelimi-
nary information received so far, a
patrol party of Nagaland Armed
Police was ambushed by armed Naga
hostiles at about 0900 hours on 27th
July, 1974 near Chishilimi, about 23
miles North East of Kohima. The
Naga hostiles opened fire with light
machine guns and rifles as a result of
which eleven constables of the Naga-
land Armed Police were killed. The
hostiles took away one light machine
gun, eleven rifles and some ammuni-
tion. At about 1050 hours, another
patrol party of Assam Rifles which
had approached the same area from
a different direction, intercepted the
hostiles and opened fire on them. In
the encounter the hostiles managed
to escape but one rifle and some am-
munition were recovered from the
area. Fuller details of the ambush
are awaited.

It is a matter for deep regret that
so many precious lives of security
forces personnel were lost in the dis-
charge of their duties. As a measure
of immediate and interim relief, Gov-
ernment of Nagaland have sanctioned
ex-gratia payment of Rs. 1000/- to each
of the bereaved families.

The violent activities of the under-
ground have been recently on the in-
crease and security operations have
accordingly been stepped up. In the
course of our discussions with the
Chief Minister, Nagaland, our serious
concern over the deteriorating situa-
tion in the State had been conveyed
to him. The recent developments in
Nagaland have been reviewed in con-
sultation with Ministry of Defence
and all possible measures are being
taken to curb the activities of the
underground.